

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/5/2016

NAME OF THE PETITIONER(S) : First City Investments Ltd

NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

T.M. VIJAY PRASAD
Practicing Company Secretary

Counsel for the petitioner

Vijay Prasad

S. KARTIK
for T.M. NAIDU & Co.

Counsel for Respondents

S. Kartik

ORDER

Mr. T.M. Vijay Prasad, PCS present. Mr. S. Karthik, Counsel for Respondents present. Counsel for Respondents is directed to make compliance of the order dated 28.04.2017 within one week by providing a copy to the other side. The other side shall seek instructions from his client and report to the Bench about the progress of the settlement talks. **Put up on 07.07.2017.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)